

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.03.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 100 of 2020	Riverdale Infrastructure Pvt. Ltd. Vs. Kirloskar Ebara Pumps Ltd. & Ors.  <b>With</b>	Pooja M. Saigal	Sakesh Kumar-R1 Rajshekhar Rao-R2 U.A. Rana-R3
2.	Comp. App. (AT) No. 101 of 2020	Ebara Corporation Vs. Kirloskar Ebara Pumps Ltd. & Ors.	Vijay Nair	Sakesh Kumar-R1 U.A. Rana-R2 Pooja M. Saigal-3
3.	Comp. App. (AT) (Ins) No. 704 of 2020	Kishanlal Likhmichand Bothra Vs. Canara Bank	Navneet Dugar	Rohan Agrawal
4.	Comp. App. (AT) (Ins) No. 847 of 2020	Sunil Parmanand Kewalramani Vs. Kestrel Import & Export Pvt. Ltd.  <b>With</b>	PurtiMarwaha	Pratik Tripathi
5.	Comp. App. (AT) (Ins) No. 848 of 2020	Parmanand Kewalramani Vs. Modlite Holdings Pvt. Ltd.  <b>With</b>	PurtiMarwaha	Pratik Tripathi
6.	Comp. App. (AT) (Ins) No. 853 of 2020	Sunil Parmanand Kewalramani & Ors. Vs. Urban Sanctuaries Developers Pvt. Ltd  <b>With</b>	PurtiMarwaha	Henna George
7.	Comp. App. (AT) (Ins) No. 1016 of 2020	Kestrel Import & Export Pvt. Ltd. Vs. Sunil Parmanand Kewalramani  <b>With</b>	Pratik Tripathi	
8.	Comp. App. (AT) (Ins) No. 1018 of 2020	Urban Sanctuaries Developers Pvt. Ltd. Vs. Sunil Parmanand Kewalramani & Ors.  <b>With</b>	P.S. Tripathi	

<b>9.</b>	Comp. App. (AT) (Ins) No. 1019 of 2020	Modlite Holdings Pvt. Ltd. Vs. Parmanand Kewalramani	P.S. Tripathi	
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**For Hearing**

<b>10.</b>	Comp. App. (AT) (Ins) No. 348 of 2020 <b>Part Heard</b>	Jayanta Banerjee Vs. Shashi Agarwal, The Liquidator of INCAB Industries Ltd. & Anr.  <b>With</b>	Avishek Das	Kumar Anurag Singh
<b>11.</b>	Comp. App. (AT) (Ins) No. 720 of 2020 <b>Part Heard</b>	Bhagwati Singh Vs. INCAB Industries Ltd.	Sanjib Kumar Mohanty	Kumar Anurag Singh
<b>12.</b>	Comp. App. (AT) (Ins) No. 864 of 2020 <b>Part Heard</b>	Bhaskar Biswas Suspended Director of Oxford Facilities Management Vs. Avaani Oxford Owners Association and Ors.	Soumya Dutta	Gaurav Sarkar Avishek Guha-R1 Sneh Maheswari-R2 & R3
<b>13.</b>	Comp. App. (AT) (Ins) No. 1086 of 2020	PRS Packtech Systems Pvt. Ltd. Vs. Subros Ltd.	Himanshu Kapoor	Rohit Gandhi

**02:00 PM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

**For Orders**

<b>14.</b>	Contempt Case (AT) No. 24 of 2020 in Comp. App. (AT) (Ins) No. 1113 of 2019	State Vs. Manoj K. Daga & Deepak Daga	Manoj Daga	Sandeep Bajaj Aakansha Nehra-R3
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<b>15.</b>	I.A. No. 2439 of 2020 in Contempt Case (AT) No. 04 of 2020 in Comp. App. (AT) (Ins) No. 1181 of 2019	Yogesh Kumar Gupta Vs. Global Fragrances Pvt. Ltd. & Ors.	Vinod Chaurasia	Aditya Sharma
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**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**